

modern administration, such as, communications, medical and educational facilities etc., without interfering with their social structure.

BABY CARS

\*1335. { Shri G. P. Sinha;  
Shri Badshah Gupta:

(a) Will the Minister of Commerce and Industry be pleased to state whether some Indian firms have sent proposals to manufacture baby cars?

(b) Has the necessary permission been given to the firms?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) Yes, Sir.

(b) These proposals are under consideration.

DISPLACED PERSONS IN DELHI

\*1336. Shri Gidwani: Will the Minister of Rehabilitation be pleased to state:

(a) whether it is a fact that the Delhi State Government are in correspondence with the Central Government regarding providing more housing facilities to displaced persons in Delhi State who are living at present with their relatives or friends; and

(b) whether this scheme proposed by the Delhi State Government is being considered by the Central Government?

The Minister of Rehabilitation (Shri A. P. Jain): (a) Yes.

(b) There is no specific scheme, but the matter is under consideration in a general way.

MADHYA BHARAT TEXTILE MILLS

\*1337. Shri T. B. Vittal Rao: Will the Minister of Commerce and Industry be pleased to state:

(a) whether the attention of Government has been drawn to the statement dated the 29th November, 1953 made by the Secretary, Madhya

Bharat Millowners' Association to the effect that six textile mills are at present faced with shortage of coal and that the present stock is expected to last for 12 days only;

(b) The quantity of coal allocated to these mills as against their demand per month;

(c) the collieries from where the supply of coal is made; and

(d) the total number of workers employed in the six mills?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) The Government are aware of the statement referred to. Necessary remedial measures have been taken and the position is now reported to be satisfactory.

(b) The average monthly coal allocation to the six textile mills in Indore is 9,812 tons as against their average monthly consumption of 9,062 tons.

(c) The supply of coal to these mills is made from (1) the Madhya Pradesh collieries, (2) the Bengal/Bihar coal fields and (3) the Vindhya Pradesh coal fields.

(d) The total number of workers employed in these six mills is 22,209.

बनारसी कालीन तथा बनारसी साड़ी उद्योग

\*१३३८. श्री रूप नारायण : क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि बनारसी कालीन तथा बनारसी साड़ी के पुराने उद्योग के उपक्रमियों ने उनसे इस उद्योग की बरबादी के सम्बन्ध में भेंट की थी तथा अपने उद्योग की कठिनाइयों को बताया था; तथा

(ख) यदि हाँ, तो इस विषय में क्या कार्यवाही की गई है ?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) I do not know to whom this ques-

tion refers and I am unable to give answer.

(b) Does not arise.

#### GIRIDIH RAILWAY COLLIERIES

\*1339. **Shri Nageshwar Prasad Sinha:** (a) Will the Minister of **Production** be pleased to refer to answer to part (g) of Unstarred Question No. 646 on the 14th September, 1953 and state whether the employees of the Giridih State Railway Collieries had sent any representation to the Government of India demanding rent from Government for the use and occupation of the Institute Auditorium for grain-shop purposes?

(b) If so, when and from what date did they claim rent and at what rate?

(c) Have Government taken any decision in the matter?

**The Minister of Production (Shri K. C. Reddy):** (a) and (b). A letter dated 24th February 1950 was received by the Colliery Superintendent, Giridih, from the Honorary Secretary of the Institute, demanding rent at Rs. 97/2/3 per month from 1st January 1945.

(c) The Institute building was constructed out of Colliery funds for the amenities of the employees and the Government consider that no rent is payable for the part of the building which is being utilised by the Administration for the benefit of the staff by way of dispensing foodgrains to them.

#### MACHKUND HYDRO-ELECTRIC PROJECT

\*1340. **Shri Sanganna:** Will the Minister of **Planning** be pleased to state:

(a) whether the Government of India have been in correspondence with the Government of Orissa with regard to the use of electric power falling to the share of Orissa Government out of the Machkund Hydro-Electric Project (Orissa);

(b) whether the Government of India propose to invest Rs. 22 lacs for embarking upon the scheme of

supplying electricity to the different stations in the Orissa State from the above project; and

(c) if the answers to parts (a) and (b) above be in the affirmative, what is the stage at which the matter stands at present?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) Yes.

(b) and (c). A loan of Rs. 35 lakhs has been approved for the year 1953-54 for the Dudma Transmission Scheme.

#### SOAP MANUFACTURE

\*1341. **Shri Jethalal Joshi:** (a) Will the Minister of **Commerce and Industry** be pleased to state whether it is a fact that soap-manufacturers have been requested to use non-edible oil for soap-making rather than oil like ground-nut oil?

(b) How have they responded?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) Important soap manufacturers were requested not to purchase groundnut oil for soap-making for a limited period.

(b) The response was favourable.

#### NATIONAL EXTENSION SCHEME

\*1342. **Shri H. G. Vaishnav:** Will the Minister of **Planning** be pleased to state:

(a) whether any grant has been given to the Hyderabad State under the National Extension Scheme; and

(b) if so, the amount sanctioned and the specific purpose?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) Yes.

(b) Rs. 3.74 lakhs. This represents Central Government's share of grant for expenditure in respect of the first half year ending 31st March, 1954, and has been advanced on an *ad hoc* basis to enable the State Government to